

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1793
TO BE ANSWERED ON 04TH AUGUST, 2026

NATIONAL FOOD SECURITY (AMENDMENT) BILL, 2026

1793 SHRI MALLIKARJUN KHARGE:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the number and proportion of Antyodaya Anna Yojana households nationally with more than five members, who would receive less foodgrain under the proposed 7 kg-per-person entitlement capped at 35 kg per household, as against the current flat 35 kg per family;
- (b) whether any distributional impact study was conducted before floating the draft Bill, if so the details thereof, if not the reasons therefor; and
- (c) the number of public comments received till the 13 July 2026 deadline, and Government's response thereto?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

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- (a): As per the draft National Food Security (Amendment) Bill, 2026, the entitlement of AAY households with more than five members would translate into less than 7 kg of foodgrains per person per month. At present, 26,81,565 AAY households have more than five members.
 - (b): The Department of Food and Public Distribution has undertaken an analysis of AAY households data to assess the distribution of foodgrain entitlements. The analysis indicates significant disparities in per-capita foodgrain availability within the AAY category due to variations in household size. While large AAY households (having more than 7 members) receive less than 5 kg of foodgrains per person per month, which is lower than the entitlement of 5 kg per person per month available to Priority Households (PHH) under the National Food Security Act (NFSA), small AAY households (1–2 members) receive substantially higher per-capita allocations. These variations result in inequities within the AAY category and highlight

the need to examine the existing entitlement structure to ensure greater equity and fairness in foodgrain distribution.

(c): Comments and suggestions on the draft National Food Security (Amendment) Bill had been invited from various stakeholders including public. Around 108 comments received from the public. The Government is mindful of the concerns raised by public and committed to consultation, dialogue, and consensus-building.
